Dr. R.R. Jaipurla, Managing Director, of the Company, had been provided in the company's books of accounts. Out of the said amount, a sum of Rs. 4,35,114'34 has already been paid to him.

- (c) Approval of the Company in General Meeting has not been a bisined. Approval of the Conval Government, was not required upto 31't January 1975.
- (d) The Company has been resked to recover the amount from the said persons.

वर्कशापों में वैगनों की मरम्मत तथा झोवर-हालिंग

3955. श्री मीठालाल पटेल: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

- (क) कितने वैशनों की मरम्मत की स्नावश्यकता है सौर कितने विभिन्न वर्कशापों में इस समय पड़े है झचवा उनकी मरम्मत हो रही है;
- (ख) इस बारे में सरकार द्वारा क्या ठोस कार्यवाही की जा रही है; भीर
- (ग) क्या सरकार के विचाराधीन ऐसी कोई योजना है जिसके धनुसार वैगनों की धोवरहालिंग बिना विलम्ब समय पर हो?

रेल मंत्री (प्रो० मधु बंबबते): (क) जीसतन बढ़ी लाइन के 8400 और मीटर ला हत के 2700 माल बिक्बों (चौपहियों में) की प्रतिमाह धावधिक घोवरहाल धपेक्षित है। धप्रैल, 1977 के दौरान घौसतन बढ़ी लाइन के 5215 धीर मीटर लाइन के 1589 माल बिब्बों (चौपहियों में रेलवे कारखानों में मरम्मत किये जा रहे थे या मरम्मत के लिए पहें थे।

(स) माल डिब्बा स्टाक के प्रावधिक प्रोवरहात की ग्रावश्यकता को पूरा करने के लिये रेल कारखानों में पर्याप्त क्षमता उपलब्ध है। 1811 LS—3, (ग) मास बिब्बों की बाबधिक छोवर-हार्लिंग बिना किसी विलम्ब के हो रही है। 1976-77 के दौरान प्रति माह धौसतन बड़ी लाइन के 8573 और मीटर लाइन के 2825 माल बिब्बों की (चौपहियों में) छोबरहार्लिंग हुई थी।

Visits to Foreign Countries by Judges of Supreme Court

3956. PROF. P. G. MAYALAN-KAR: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Hon'ble Chief Justice and/or ther H n'ble Judges of the Supreme Court visited one or more foreign countries during the years 1974, 1975, 1976 and January—June, 1977;
- (b) if so, whether the said Judges travelled at the invitations of the concerned foreign Governments or organisations;
- (c) whether Government of India incurred any expenses, including foreign exchange, on this account; and
 - (d) the facts thereof?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) Yes, Sir.

(b) to (d). The information is given in the statement laid on the Table of the House. (Placed in Library. See No. LT 748/77).

Aliotment of Indane Gas Agencies in U. P.

3957. SHRI RAM KANWAR BERWA: Will the Minister of PET-ROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the total number of Indan: Gas Agencies allotted in the State of Uttar Pradesh upto 31-3-1977 giving districtwise break-up;
- (b) the number of agencie referred to in (a) above allotted to the members of the (i) Scheduled Tribes (ii) Scheduled Castes and (iii) other communities; and
- (c) whether Government proposes to encourage the persons belonging to Scheduled Tribes and Scheduled Castes communities by giving them gas agencies?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H.N. BAHUGUNA: (a) The total number of Indane Gas Agencies allotted in the State of Uttar Pradesh upto 31-3-1977, District-wise are as under:—

Sl. No.	Civil Dis	trict	·s	•	Number of agencies.
ı. All	ahabe d	•			3
2. Va	unasi .				3
3. G o	rakhpur	•	•		2
4. Fa	mabad .				I
5. Mi	rzapur .				1
6. Ag	ra .				3
7. De	hredun				4
8. Sal	naranpur				2
9. Bar	eilly .				3
10. Ali	garh .				I
11. Nai	nital .	•			I
12. Dec	oria .	•	•		I
13. Me	erut .	•	•	•	2
14. Gh	aziabad		•	•	3
15. Mu	zaffarnagar	•	•		I
16. Jha	nsi .	•	•	•	1
17. Rai	-Bareilly	•	•		1
18. Far	ukhabad		•		I
19. Lu	cknow			•	10
20. Kai	npur .	•	•	•	10
	Total	٠	•	•	54
(b) The agencies referred to in (a) above have been allotted as under :—					
	heduled Cas Juled Tribes		nd Sc	he- ·	Nil
(ii) D	efence Categ	ory	•		27
(iii) O	thers .				27
(c) Bflective from 1-1-1974, 25% of Indane Gas Agencies have been re- served fr Scheduled Castes and Sche- duled Tribes on all-India basis, and as					

on date this reservation has been met.

रतलाम डिबीजन (परिचम रेलचे) में माल डिब्बों की उपलब्धता

3958 अरा० लक्ष्मीनार/यन पांडेय : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या पश्चिम रेलवे के रतलाम डिबीजन में मंदसीर, जाबरा, पिपल्या तथा नीमच जैसे स्टेशनो पर 'स्माल्स' के लिये लदान हेतु माल डिब्बे उपलब्ध करने में बड़ी कठिनाई का झनुभव किया जा रहा है;
- (ख) क्या इस बारे में व्यापारियों को बहुत कठिनाई हो रही है; भीर
- (ग) सप्लाई में कभी के क्या कारण हैं भीर कभी दूर करने के लिये क्या कदम उठाये गये हैं।

रेल मंत्री (प्रो० मधु बंडबते) :
(क) से (ग). रतलाम मंडल के स्टेशनों
से फुटकर माल की बुकिंग में कोई अधिक
कठिनाई नहीं हुई है। लेकिन मई के महीने
में जावरा स्टेशन से खंडवा होकर सभी मीटर
लाइन मार्ग के स्टेशनों के लिए, जिनके लिए
उस समय प्रतिबंध था, फुटकर माल की बुकिंग
न किये जाने के बिरूद्ध एक शिकायत मिली थी।
शिकायत मिलने पर पश्चिम रेलवे के प्राधिकारियों ने झावश्यक बुकिंग की व्यवस्था कर
दी थी।

Conversion of Guntakal-Bangaloe line into Broad Gauge

3959. SHRI P. RAJAGOPAL NAI-DU: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government have taken up the conversion work of Guntakal-Bangalore metre gauge line into broad gauge; and
 - (b) if so, when will it be completed?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE) :

- (a) Yes.
- (h) By 1980.